

**Sew coal mining projects in the country**

1123. SHRIMATI HAMIDA HABI-BULLAH: Will the Minister of ENERGY be pleased to state:

(a) whether any new coal mining projects have been approved by Government during the current year; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) Since January, 1980, 20 coal mining projects have been sanctioned by Government. The details of which are given below:—

S. No.	Name of Project	Target of production (M.T.)
<i>Eastern Coalfields Ltd.</i>		
1.	Rajmahal Opencast	5.00
<i>Bharat Coking Coal Ltd.</i>		
2.	Kesalpur opencast	0.31
3.	Nichitpur-Tetulmari	0.45
4.	Bhalgora	1.20
5.	Kharkharce-Dharmaband	0.36
6.	North Amlabad	0.72
<i>Central Coalfield Ltd.</i>		
7.	Ara Reorganisation	1.00
8.	Govindpur Underground	0.80
9.	Kakri opencast	2.50
10.	Advance action for Dudichua	6.00*
11.	Advance action for Khadia	6.00*
<i>Western Coalfields Ltd.</i>		
12.	Pipla colliery	0.50
13.	Inder reorganisation	0.40

14.	Hindustan Lalpeth reorganisation	0.60
15.	Satpura mine I & II	0.60
16.	Chhinda colliery	0.50
<i>Singareni Collieries Co. Ltd.</i>		
17.	Ramagundam opencast	2.00
18.	Opencast No. I Manuguru	0.60
19.	Advance action for Godavari Khani No. IIA	0.80*
20.	Advance action for Ravindra Khani No. 8 incline	0.30*
<b>TOTAL</b>		<b>30.84 m. te.</b>

\*On completion.

**Amendment of MRTp Act**

1124. SHRI HARVENDAR SINGH HANSPAL: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that Monopolies and Restrictive Trade Practices Act has recently been amended in the interest of boosting the exports; and

(b) if so, what are the details thereof?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR): (a) Yes, Sir.

(b) The Monopolies, and Restrictive Trade Practices (Amendment) Ordinance, 1980 has already been laid on the Table of the House on 17th November, 1980.

**रायगढ़ तारीय विद्युत केन्द्र को कोयले की सप्लाई**

1125. श्रीमती रत्न कुमारी : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में मध्य प्रदेश विद्युत मंडल द्वारा प्रस्तावित रायगढ़ ताप विद्युत केन्द्र हेतु कोयले की सप्लाई ईव कोयला खदान (रायगढ़) द्वारा न किये जाने के क्या कारण हैं जबकि वहां